

**SECURITIES AND EXCHANGE BOARD OF INDIA
EASTERN REGIONAL OFFICE (KOLKATA)**

**Completion of Recovery Certificate no. RC4167 of 2021 in respect of Economy Sales
Private Limited (AACCE1151B) in the matter of PS IT Infrastructure and Services Limited**

A Recovery Certificate No. **RC4167 of 2021** dated **September 24, 2021**, has been drawn up by the Recovery Officer against **Economy Sales Private Limited (AACCE1151B) ["Defaulter"]** for a sum of **Rs. 10,28,233/- (Rupees Ten Lakh Twenty-Eight Thousand Two Hundred & Thirty-Three Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/MC/VS/2020-21/8302-8309 dated 21/07/2020 against Economy Sales Private Limited (AACCE1151B) in the matter of PS IT Infrastructure and Services Limited.

In view of receipt the entire amount, which includes further interest and costs due under the aforesaid recovery certificate, recovery in said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date- July 08, 2026

Place- Kolkata



Mitrajeet Dey

RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey
वसुली अधिकारी एवं महाप्रबंधक
Recovery Officer & General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
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